

12.13 hrs.

Title: Papers laid on the Table by members/Ministers.

MR. SPEAKER: Yes, Shrimati Renuka Chowdhury. You have to express your regrets.

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): I really apologise, Sir. I beg to lay on the Table -

(1) A copy of the Juvenile Justice (Care and Protection of Children) Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R. 679(E) in Gazette of India dated the 26th October, 2007 under sub-section (3) of section 68 of the Juvenile Justice (Care and Protection of Children) Act, 2000 together with a corrigendum thereto published in Notification No. G.S.R. 75(E) dated the 8th February, 2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-8653/08)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Mahila Kosh, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Mahila Kosh, New Delhi, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT-8654/08)

MR. SPEAKER: Now, we take up Special Mentions. Yes, Shri Krishnadas.

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Mr. Speaker, Sir!

MR. SPEAKER: I will come to you. I have committed to you.

...(Interruptions)

MR. SPEAKER: I will call you one by one. I will call you.

! (व्यवधान)

अध्यक्ष महोदय : आपको बुलाएंगे, आप थोड़ा धीरज रखिये। ये लोग आज बहुत एजिटेड हैं।

! (व्यवधान)

श्री बसुदेव आचार्य (बांकुरा) : मंत्री जी ने राज्य सभा में स्वीकार किया है।... (व्यवधान)

अध्यक्ष महोदय : हम बुलाएंगे, तब आप बोलेंगे, जो बोलना है। Yes, Shri Krishnadas.

